

**REPORTS OF THE COMMITTEE  
ON PRIVATE MEMBERS' BILLS  
AND RESOLUTIONS**

**NINTH SESSION—SECOND LOK SABHA**

Fifty Fifth Report



**LOK SABHA SECRETARIAT  
NEW DELHI**

**February, 1960**

*Price 0.20 nP.*

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**MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS  
AND RESOLUTIONS**

1. Sardar Hukam Singh—*Chairman.*
2. Sardar Amar Singh Saigal
- \*3. Shri Narendrabhai Nathwani
4. Shri Jhulan Sinha
5. Shri S. A. Agadi
6. Shri Sunder Lal
7. Shri S. Easwara Iyer
8. Shri Balasaheb Patil
9. Shri Shraddhakar Supakar
10. Shri Shambhu Charan
11. Shri Ram Krishan Gupta
12. Shri Yadav Narayan Jadhav
13. Dr. Pashupati Mandal
14. Shri P. Thanulingom Nadar
15. Shri Birbal Singh.

**SECRETARIAT**

Shri P. K. Patnaik—*Deputy Secretary.*

Shri B. B. Tewari—*Under Secretary.*

Shri M. C. Chawla—*Under Secretary.*

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\*Resigned from the membership of the Committee on 7th March, 1960.

424(E) L.S.—1.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS

**\*Fifty-fifth Report**

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Fifty-fifth Report.

2. The Committee met on the 9th February, 1960 to consider the allotment of time to the Resolutions set down in the List of Business for Friday, the 12th February, 1960.

3. The Members whose resolutions had been included in the List of Business for the 12th February, 1960 had been invited to present their views on the resolutions before the Committee. Shri Ram Krishan Gupta attended the sitting.

4. The Committee recommend the following time-table:—

(1) Resolution regarding Quitting the Commonwealth.	2 hours
(2) Resolution regarding Nationalisation of Sugar Industry.	2 hours
(3) Resolution regarding Nationalisation of Film Industry.	1½ hours
✓ (4) Resolution regarding Ceiling on income of an individual.	2 hours
(5) Resolution regarding Recognition of Trade Unions by employers.	1½ hours
(6) Resolution regarding Inquiry into wage structure of agricultural labour in the country.	2 hours

NEW DELHI;

HUKAM SINGH.

*The 9th February, 1960.*

*Magha 20, 1881 (Saka)*

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\*The following motion was moved by Shri Yadav Narayan Jadhav and was adopted by the House on the 12th February, 1960:—

"That this House agrees with the Fifty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 10th February, 1960."

[L.S. Deb., dated the 12th February, 1960].